

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.155/2020
OA No.3727/2015**

New Delhi, this the 1st day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. R.N.Singh, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Deepak Shukla
Aged 29 years
S/o Shri Ravinder Kumar Shukla
Working as Computer Teacher
In Govt. Lady Noyce Senior Secondary School
For the Deaf, Department of Social Welfare
Delhi Gate, Delhi-2
r/o 308, Kucha Sanjogi Ram
Naya Bass, Delhi – 6. ... Applicant

(By Advocate:ShriYogesh Sharma)

VERSUS

1. Shri Vijay Kumar Dev
Chief Secretary
Govt. of NCT of Delhi
New Secretariat, New Delhi.

2. Shri S. B. Shashank
Director
Directorate of Social Welfare
Govt of NCT of Delhi, GLNS Complex
Delhi Gate, New Delhi. ... Respondents

(By Advocate: Mr. HA Khan)

O R D E R (Oral)

By Hon'ble Shri R.N.Singh, Member (J)

At the outset, learned counsel for the petitioner submits that by passing a speaking order, the respondents have complied with the directions of this Tribunal, the subject matter of the present Contempt Petition.

2. In view of the submissions made by Mr. Yogesh Sharma, learned counsel for the petitioner, the present CP is closed. Notices are discharged.

3. Mr. Yogesh Sharma seeks liberty to the petitioner to challenge the said speaking order, if the grievance of the petitioner still survives. The petitioner may do so in accordance with the relevant rules and law on the subject.

(Mohd. Jamshed)
Member (A)

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(R.N.Singh)
Member (J)